67 Written Answers

Question 11 given in the Rajya Sabha on the 19th February, 1974 and state:

(a) whether the accounts of the nationa lised banks have since been audited by the statutory auditors to determine the profits made by the banks during 1973; and

(b) if so, what are the details of the profits, bank-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) The audits of the accounts of the nationalised banks for the year 1973 have been nearly completed by the statutory auditors and the balance sheets and profit & loss accounts of the: banks will shortly be placed before the respective Boards of Directors of the banks for adoption.

(b) Details of the bank-wise profits will be known after adoption of the accounts by the respective Boards.

Development of Tourism in Rajasthan

235. SHRIMATI LAKSHM1 KUMARI CHUNDAWAT: Will the Mini-. TOURISM AND CIVIL AVIATION be pleased to state:

(a) the names of places and historical sites in Rajasthan proposed to be developed as tourist centres by the Central Government during the Fifth Five Year Plan; and

(b) the names of places in Rajasthan where Government propose to construct hotels and bungalows for tourists during the above period? THE MINISTER OF STATE IN THE TRY O! TOURISM AND CIVIL AVIATION [DR. (SMT.) SAROJINI MAHISHI] : (a) and (b) The Tourist Bungalow under construction a: Jaisalmer by the Department of Tourism will be completed during 1974-75. In addition the India Tourism Development Corporation proposes to construct a 100-room hotel atJaipur at an estimated cost of Rs. 135 lakhs during the Fifth Plan. Bharatpur, Deeg. Jaipur and Jaisalmer have been included for development under the Cultural Tourism programme of the Department of Tourism in the Fifth Plan. The details of the schemes have yet to be finalised in consultation with the State Government and other agencies concerned.

Parity between Cotton and textile prices

236. SHRI SHYAMLAL GUPTA : SHRI DEORAO S. PATIL :

Will the Minister of COMMERCE be ! to state:

(a) the comparative fall in the prices of Cotton as against the rise in the prices of textiles during the last three years and the reasons for progressive rise in the prices of textiles; and

(b) the measures proposed to be taken by Government to narrow the price gap between agricultural and industrial production?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Variations in prices of some varieties of cotton and cotton cloth during the last three years is as under :

Item	1972 Over 1971	1973 Over 1972		1974 Over 1973	
Cotton	Ranging from (-) 40.44% to (-) 23.55%	Ranging from	3.42% to 27.87%	Ranging from	60.29% to 102.63%
Cotton cloth	Ranging from (-) 1.57% to (+) 236.80%	Ranging from	(-) 7.70% to (+) 48.25%	Ranging from	23.80% to 102.46%

The main reasons for progressive rise in prices of cotton textiles are the rise in prices of cotton cloth (both indigenous and imported, varieties), except during 1971-72, wage rise, D.A. rise, power rate bike in Bombay and the recent price hike for fuel and furnace oil etc,

(b) Apart from cotton which is a major input in the production of cloth, there are several other factors going into the costs of production of cloth. It is not accordingly possible to establish a correlation between the prices of cotton textiles and the prices of cotton.

Report of the committee on pay-scales of officers of Nationalised Banks

237. SHRI SHYAM LAL GUPTA: Will the Minister of FINANCE be pleased to slate:

(a) whether the Committee appointed by Government to rationalise the pay-scales of officers in the nationalised banks has submitted its report to Government;

(b) if so, the salient features of the recommendations made; and

(c) by when Government propose to implement the recommendations'?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) The Committee for standardisation of scales of pay, allowances and perquisites of officers in the nationalised banks set up under the Chairmanship of Prof. V. R. Pillai has not yet submitted its report to the Government.

(b) and (c) Do not arise.

High powered committee for Tourist Industry

238. SHRI SAWA1SINGH SISOD1A: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government propose to set up a high powered committee to suggest

ways and means for the development of tourist industry in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. (SMT.) SAROIINI MAHISHI): (a) and (b). There is no such proposal at present under the consideration of the Government.

Extension of Bangalore-Coimbatore Flight to Cochin

239. SHRI K. CHANDRASEKHARANi Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the time by when Cochin will be connected with Bangalore by air services and

(b) whether Government propose to extend Bangalore-Coimbatore flight up to Cochin?

THE MINISTER OF TOURISM AN! CIVIL AVIATION (SHRI RAJ BAH/* DUR): (a) and (b) Indian Airlines wi examine the feasibility of providing a air connection between Bangalore an Cochin or extending the Bangalore-Coin batore flight to Cochin at the time formulating its next winter schedule.

t[Export of picked Seeds of Groundnut

85. SHRIMATI SUMITRA G. KU KARNI: Will the Minister of COm MERCE be pleased to state:

(a) the quantity of picked seeds groundnut exported during the ye 1973-74;

(b) what is the export target for t year 1974-75; and

(c) what is the percentage of the pii ed seed which Gujarat provides for i port?

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